NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. CP/211(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Bombay Local Pictures Private Limited**
V/s
ROC Mumbai

Section: 441 of Companies Act, 2013

ORDER

CP 211(MB)2019

For the Petitioner : PCS, Neeta H. Desai
For the RoC : Mr. Shivraj Ranjeri, AROC

Heard Counsel for the Petitioner and Authorized representative of the RoC for a considerable time and **Reserved for Orders.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT